

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (i) The matter is still under consideration.

(b) They are available in various European and other countries of the world but no definite information is available.

Smuggling

526. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the total number of cases of smuggling from East Pakistan into India detected during 1955 so far;

(b) the kind and value of goods confiscated; and

(c) the amount realised as fines from the smugglers?

The Minister of Revenue and Defence Expenditure (Shri A.C. Guha): (a) Number of such cases detected during 1955 from January to June 1955 was 3328.

(b) The total value of the goods confiscated during that period was Rs 4,39,685 and the principal goods involved were gold, silver, betelnuts, Pakistan and Indian currency, textiles, cattle, trawms and rock salt.

(c) The total amount realised as fines including penalty during the period was Rs. 65,786/6/-.

Foreign Experts

527. Shri D. C. Sharma: Will the Minister of Natural Resources and Scientific research be pleased to state:

(i) the number of foreign experts who are at present working under that Ministry; and

(b) the names of the countries from which they come?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Seven.

(b) Five from U.S.A., one from U. K., and one from Japan.

Deputations Abroad

528. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state:

(a) the number of Central (i) Officials, (ii) Ministers and (iii) Members of Parliament who visited foreign countries at State expense during 1955 so far;

(b) the purpose for which they were

(c) the total expenditure incurred by Government on each of them on their travels abroad?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as available.

(c) Collection of statistics of expenditure on each individual will involve considerable labour and correspondence which will be quite disproportionate to its utility. It is therefore proposed to give only the estimated expenditure in 1955 Ministry-wise on deputations so far approved.

Hyderabad State Forces Lands

529. Shri Krishnacharya Joshi: Will the Minister of Defence be pleased to state:

(i) whether a survey of the land belonging to the erstwhile Hyderabad State Forces has been completed; and

(b) if so, the total acreage of lands surveyed?

The Deputy Minister of Defence (Sardar Majithia): (a) No.

(b) Does not arise.

Kailasahar sub-Jail (Tripura)

530. Shri Biren Dutt: Will the Minister of Home Affairs be pleased to state:

(a) the capacity of Kailasahar sub-jail of Tripura;

(b) the maximum number of persons that were confined in this sub-jail during the months of June and July of 1955;

(c) whether use of mosquito curtains by any undertrials at their own cost was denied;

(d) whether it is a fact that the sub-jail is not upto the standards prescribed by Rules; and

(e) if so, the remedial steps proposed to be taken by Government?

The Deputy Minister of Home Affairs (Shri Lata): (a) The capacity of Kailasahar Sub-jail is 30.

(b) The number of persons confined in this sub-jail during the months of June and July, 1955 was 21 and 25 respectively

(c) No.